

No.17

MA-2117/2004 in  
MA-2118/2004  
OA-2609/2003

11.11.2004

Present : Sh. S.M. Arif, counsel for applicants in MA/respondents in OA.  
Respondents in MA/applicants in OA are in person.

MA-2118/2004 has been filed for condonation of delay in making MA-  
2117/2004 for extension of time. The same is allowed.

MA-2117/2004 has been made on behalf of the respondents in the OA seeking  
extension of time for implementation of directions of this Court. This MA is disposed of  
with a direction to the respondents to implement directions of this court by 31.12.2004.

List on 31.12.2004.

No further adjournment shall be granted for the purpose.

Shanker Raju  
Member(J)

/vv/

V.K. Majotra  
(V.K. Majotra)  
Vice-Chairman(A)